

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 420

Appeal No. 139/252/ND/2022

IN THE MATTER OF:

M/s Qns Facility Management Private Limited ...	Applicant
V/s	
Registrar Of Companies, Nct Of Delhi & ...	Respondent
Haryana	

Order under Section 252.

Order delivered on 02.12.2022

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Siddharth Batra, Ms. Shivani Chawla,
Mr. Chinmay Dubey and Mr. Rhythm Katyal

For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
13.01.2023.



Vishal Rana
Court Officer
Court-IV